

No. A.60011/28/2010-Admn.1(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated : 09.01.2026

OFFICE ORDER NO. 04/2026

Consequent upon the retirement of Shri Radhe Shyam Singh, US on 31.12.2025, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has appointed Shri Pawan Mathur, Section Officer in this Department as Central Public Information Officer (CPIO), Notary Cell.

*Shweta Kamboj
09/01/2026*
(Shweta Kamboj)
Under Secretary to the Govt. of India

To,

1. The officer concerned.
2. Sr. PPS to Law Secretary/ Sr. PPS to AS (AM)/ PSOs or Sr. PPS to JS & LAs/JS/Sr. GA/JS&LO
3. Incharge, Central Agency Section/Litigation (HC)/Litigation (LC)/Branch Secretariats (Mumbai/Chennai/Kolkata/Bengaluru).
4. Deputy Secretary, Notary Cell.
5. Section Officer, RTI Cell.
6. All Sections in the Department of Legal Affairs (through email).
7. NIC Cell with request to upload the above order on the website of this Department.
8. E-office notice board and Office order folder.

No. A-60011/28/2010-Admin.1 (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 06th November, 2025

OFFICE ORDER NO. 207 /2025

Consequent upon revision of the work allocation of the officers of the Department of Legal Affairs, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has redesignated the following officers of this Department as First Appellate Authority (FAA) and Central Public Information Officer (CPIO) –

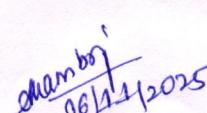
Sr. No.	Sections	CPIO (Dr./Shri/Ms.)	Link Officer of CPIO (Dr./Shri/Ms.)	First Appellate Authority (Dr./Shri/Ms.)	Link Officer of First Appellate Authority (Dr./Shri/Ms.)
1.	Admin-I(L.A.)	Shweta Kamboj, US	Jyoti Swaroop Asthana, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
2.	Admn-II(LA)& Modernization	V.S. Chauhan, US	Niranjan Nayak, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
3.	Admin-III(LA)	Niranjan Nayak, US	V.S. Chauhan, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
4.	Admin-IV(LA)	Jyoti Swaroop Asthana, US	Shweta Kamboj, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
5.	Vigilance Unit	Shweta Kamboj, US	Jyoti Swaroop Asthana, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
6.	Advice-A,B&C	Satish Kumar Singh, ALA	Savita Rani Singal, DLA	Niraj Kumar, JS&LA	Mohd. Muqeem, JS&LA
7.	ADR Cell(including Arbitration and Conciliation Act, 1996, IIAC, Mediation Act, 2023 and Commercial	Devanshu Kumar, US	Amit Kumar, US	Avnit Singh Arora, Director	Phool Chandra Prasad, JS

*Shastri Bhawan, New Delhi
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	Courts Act, 2015)				
8.	Cash Section	Devanshu Kumar, US	Amit Kumar, US	Phool Chandra Prasad, JS	Ajay Gupta, JS
9.	Training Division	V.S. Chauhan, US	Niranjan Nayak, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
10.	R&I Section & Facilitation Centre	Amit Kumar, US	Devanshu Kumar, US	Phool Chandra Prasad, JS	Ajay Gupta, JS
11.	Hindi Section	Sanjay Kumar, DD	Jyoti Swaroop Asthana, US	Sher Singh Dagar, JS&LA	Phool Chandra Prasad, JS
12.	Implementation Cell(including matters relating to BCI)	Amit Kumar, US	Devanshu Kumar, US	Sher Singh Dagar, JS&LA	RJR Kasibhatla, JS&LA
13.	Judicial Section	Manindra Choudhary, ALA	J.P. Dubey, DLA	K.M. Arya, DLA	Avnit Singh Arora, Director
14.	AMRCD&AMRD Section	Vinod Kumar, ALA	Manindra Choudhary, ALA	Avnit Singh Arora, Director	Ajay Kumar Arora, JS
15.	Parliamentary Matters, including Questions	Amit Kumar, US	Devanshu Kumar, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
16.	Coordination Section & Parliament Matters(including Coordination with Parliament questions of DLA)	Amit Kumar, US	Devanshu Kumar, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
17.	Library & Research Section	Debjit Sarkar, ALIO	Satish Kumar Singh, ALA	Avnit Singh Arora, Director	Neeraj Rawat, DLA
18.	Budget Section	Amit Kumar, US	Devanshu Kumar, US	Phool Chandra Prasad, JS	Ajay Gupta, JS
19.	Litigation (HC/CAT)	Rakesh Kumar Khati, ALA	Sukriti Kumar Tiwari, ALA	Mohd. Muqeem, JS&LA	Niraj Kumar, JS&LA
20.	Litigation (LC)	Sukriti Kumar Tiwari, ALA	Rakesh Kumar Khati, ALA	Mohd. Muqeem, JS&LA	Niraj Kumar, JS&LA

Chambal
06/11/2015

21.	Notary Cell	Radhe Shyam Singh, US	Devanshu Kumar, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
22.	PG Cell	Devanshu Kumar, US	Amit Kumar, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
23.	RTI Cell	Jyoti Divya, DLA	Neeraj Rawat, DLA	Phool Chandra Prasad, JS	Ajay Gupta, JS
24.	IT(Cyber Cell, LIMBS & NIC, IEC)	Jyoti Swaroop Asthana, US	Shweta Kamboj, US	Haimanti Bhattacharya, Director	Avnit Singh Arora, Director
25.	Social media Cell	Devanshu Kumar, US	Amit Kumar, US	Sher Singh Dagar, JS&LA	RJR Kasibhatla, JS&LA
26.	BS, Kolkata	Rima Bogi, SO	Ajay Sharma, Superintendent (Legal)	Subhro Jyoti Mukherjee, DLA	Sohan Kumar Sharma, JS&LA
27.	BS, Chennai	P.K. Sankara Subramaniyam SO&DDO	Vijaya Ramanathan, SO	J.S. Dhanju, DLA	Praveen Srivastava, JS&LA
28.	BS, Bengaluru	J. Venkata Krishnan, SO	Upendra Kumar Mishra, Superintendent (Legal)	R.S. Shrinet, Addl.LA	Subhro Jyoti Mukherjee, DLA
29.	BS, Mumbai	KS Ramanna, ALA	Anup Kumar, Superintendent (Legal)	AA Ansari, Sr.GA	MC Prusty, Sr. GA


 06/11/2025
 (Shweta Kamboj)
 Under Secretary to the Govt. of India

To,

1. The officers concerned.
2. PS to Hon'ble MoS (I/C) L & J/ PSO to Law Secretary/ Sr. PPS to AS (AM)/ PSOs or Sr. PPS to JS & LAs/Sr. PPS to JS (AKA)/Sr. PPS to Sr. GA(MCP)/PPS to JS (AG)/PPS to JS (PCP).
3. In charge, Central Agency Section/Litigation (HC)/Litigation (LC)/Branch Secretariats (Mumbai/Chennai/Kolkata/Bengaluru).
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